

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 15066/2018

(Arising out of impugned final judgment and order dated 23-02-2018 in WC No. 56238/2017 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHMOOD HUSSAIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.81561/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.81560/2018-EXEMPTION FROM FILING O.T.)

Date : 20-07-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Nagendra Singh, Adv.
Mr. Vishwa Pal Singh, AOR
Dr. Sanjay Gupta, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Tag with Civil Appeal No. 4798 of 2018.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR